

(b) Principally country tallow, vegetable oils and vegetable tallow.

(c) 88814 Cwts. (April 1956 to January 1957).

### Soap Production

\*128. **Shri Jhulan Sinha:** Will the Minister of Commerce and Industry be pleased to state:

(a) the proportion of soap produced by organised sectors as compared to the small scale units working by themselves; and

(b) the help and encouragement given to small units engaged in the production of soap?

**The Minister of Industry (Shri Manubhai Shah):** (a) The present annual production of soap by the large units is 1,10,000 tons, while the production by smaller units is estimated to be 1,20,000 tons.

(b) The following assistance is being given to small units engaged in the production of soap:—

(1) The first 200 tons of soap of all kinds manufactured for home consumption on or after the first of April each financial year commencing from first April, 1956, have been exempted from the whole of excise duty leviable thereon.

(2) The All India Khadi and Village Industries Commission is giving financial assistance for soap making in rural areas.

### Tea Industry

\*134. { **Shri A. K. Gopalan:**  
**Shri N. R. Muniswamy:**

Will the Minister of Commerce and Industry be pleased to state:

(a) whether a Conference on finance for tea industry was held recently in Calcutta on the initiative of the Government of India; and

(b) if so, the decisions arrived at the Conference?

**The Minister of Commerce (Shri Kanungo):** (a) Yes, Sir.

(b) There was a general discussion of issues and it was decided to set up a small working group to go into the matter, and formulate proposals for Government's consideration.

### Slum Clearance in Bangalore

\*135. **Shri Keshava:** Will the Minister of Works, Housing and Supply be pleased to state:

(a) whether the Bangalore Corporation have submitted any schemes for improvement and clearance of slums in the city of Bangalore through the State Government;

(b) if so, the details thereof; and

(c) the amount offered as help by Central Government for the purpose?

**The Deputy Minister of Works, Housing and Supply (Shri Anil K. Chanda):** (a) Yes, Sir.

(b) Seventeen Slum Clearance/Improvement Schemes prepared by the Corporation of the City of Bangalore have so far been received in this Ministry through the Government of Mysore. A statement showing details thereof is placed on the Table of Lok Sabha [See Appendix I, annexure No. 34.]

(c) The total amount allocated to the Mysore Government as the Central Governments' share of financial assistance under the Slum Clearance/Improvement Schemes for the entire Second Five Year Plan period is tentatively fixed at Rs. 56 lakhs. Out of this amount, a sum of Rs. 8.25 lakhs has been provided for disbursement during the year 1957-58.

### Small and Medium Scale Industries

\*136. **Shri Shree Narayan Das:** Will the Minister of Commerce and Industry be pleased to state:

(a) the progress made in the direction of settling details of a scheme for the establishment of a prototype training workshop for the training of technical staff required for small and medium scale industries for which

offer of assistance was made to Government by Foreign Minister of the Federal Republic of West Germany; and

(b) the nature of assistance for which offer has been made?

**The Minister of Industries (Shri Manubhai Shah):** (a) Details of the scheme are being worked out and will be settled by further discussions with the German experts and officers of the Government of West Germany.

(b) The West German Government have offered to meet the entire cost of machinery & equipment required for the Centre and to provide at their cost the services of instructors and technical experts from Germany for an initial period of 3 years.

#### Wage Board of Working Journalists

\*137. { Shri L. N. Mishra:  
Shri Bhakt Darshan:  
Shri Radha Raman:

Will the Minister of Labour and Employment be pleased to state:

(a) whether the Wage Board of working journalists has submitted its final report; and

(b) if so, the time by which its decisions are expected to be given effect to?

**The Deputy Minister of Labour (Shri Abid Ali):** (a) Yes.

(b) The decision of the Wage Board for Working Journalists was published in Gazette of India Extraordinary on the 11th May, 1957 and has become operative.

#### U.K. Textile Mission

\*138. **Shri D. C. Sharma:** Will the Minister of Commerce and Industry be pleased to state:

(a) whether the U. K. Textile Mission which visited India has submitted any report; and

(b) if so, the nature thereof?

**The Minister of Commerce (Shri Kanungo):** (a) Government of India is not aware of any report having been submitted by the U. K. Textile Mission, which visited India.

(b) Does not arise.

#### Relief and Transit Camps of Displaced Persons

**51. Shri A. C. Guha:** Will the Minister of Rehabilitation and Minority Affairs be pleased to lay a statement showing:

(a) the names and number of Relief and Transit camps in West Bengal and Tripura, Assam, Bihar and Orissa;

(b) when they were established;

(c) the number of displaced persons in each of them at the end of every year and as at present;

(d) whether any work or training is provided in these camps;

(e) if so, the nature of such work or training and the per capita remuneration or allowance given and the total number so engaged;

(f) the amount spent on relief and administration and the per capita and per family relief grant sanctioned;

(g) the rate of dispersal every year;

(h) whether there is any scheme for their rehabilitation; and

(i) the number of persons in each camp (i) over 1 year, (ii) over 2 years, (iii) over 3 years (iv) over 4 years and (v) over 5 years?

**The Minister of Rehabilitation and Minority Affairs (Shri Mehr Chand Khanna):** (a) to (i). The information as can be conveniently collected will be laid on the Table of the Sabha in due course. The information required under parts (c) and (i) of the question however is so detailed that the time and labour to be spent on its completion will not be commensurate with the results likely to be achieved.